

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 17.02.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

After the rising of 10.30 AM Bench of Court II

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) No. 12/2022 & IA No. 115/2022	Aapico Hitech Public Company Ltd & Anr V Sakthi Sugars Ltd & 7 Ors	Roshan Balasubramanian Meghna Kumar	Karthik Seshadri-R1 (Vakalat not filed)
2.	Comp App (AT)(CH) No. 53/2021 & IA No. 612 & 613/2021	Mahendra Girdharilal Wadhvani & Anr V Simpson and Company Ltd	Kausik Chatterjee	AR. Ramanathan Caveator for Respondent
3.	Comp App (AT)(CH)(Ins) No. 252/2021 & IA No. 534 & 535/2021	The Assistant Commissioner of Central Tax V Shri. Bhruagesh Rameshchandra Amin RP & 2 Ors	Samiksha Godiyal	
4.	Comp App (AT)(CH) No. 57/2021	K.M. Abdulla V Kerala Chamber of Commerce and Industry	Anil D. Nair	
5.	Comp App (AT)(CH)(Ins) No. 14/2022 & IA No. 30/2022	V. Nagrajan RP V ICICI Bank Ltd	R. Subramanian	
6.	Comp App (AT)(CH) No. 58/2021 & IA No. 659,660 & 661/2021	K. Ravindranath V K. Adilakshmi & 10 Ors.	T.K. Bhaskar Srinath Sridevan K. Harishankar	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 143/2021	Narmada Cleantech V Merchem Limited & anr	Abhishek Mehta Charu Mathur	Ravi Rajagopalan R1
8.	Comp App (AT)(CH)(Ins) No. 238/2021	Andritz Hydro P Ltd V Ravindra Beleyur RP & 3 Ors	Shruti Kanodia Deepika Murali	T. Ravichandran R1 Varun Srinivasan R3 Akshay Sharma R4 R2 Notice Returned 08/11/2021
9.	Comp App (AT)(CH)(Ins) No. 246/2021 & IA No. 515/2021	K.K. Ropeways Ltd V Billion Smiles Hospitality Pvt Ltd	R.S. Diwaagar	Notice served on 12/11/2021

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH) No. 38/2021 & IA No.526,527 & 528/2021	HMT Limited V The Liquidator for HMT Bearings Ltd	G. Sai Prasen Mithun Shashank	The Liquidator HMT Bearings Ltd Respondent served on 7.12.2021 Y. Suryanarayana (Vakalat not filed)
11.	Comp App (AT)(CH)(Ins) No. 33/2021	Prathikantham Gunavardhan Raju Vs Innovative Studios & another WITH	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2

12.	Comp App (AT)(CH)(Ins) No. 36/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and another	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
------------	--	--	-----------------	-------------------------------------

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1. Dy. Registrar - PH No. : 044-2888 0500
CELL : 99402 25692
2. Court Officer - PH No. : 044-2888 0450
CELL : 94458 92169